

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 19.02.2024

Appeal No. 718 of 2023

Ghanshyam Pandey ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal,
Advocate i/b Economic Laws Practice for the Appellant.

Mr. Ratan Singh, Advocate with Mr. Anuj V.R., Mr. Sagar
Dhakane, Advocate i/b Agama Law Associates for the
Respondent.

WITH
Appeal No. 768 of 2023

Manish Goel ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Jash J. Dalia, Advocate with Mr. Allwin Shrisunder,
Advocate for the Appellant.

Mr. Ratan Singh, Advocate with Mr. Anuj V.R., Mr. Sagar
Dhakane, Advocate i/b Agama Law Associates for the
Respondent.

ORDER:

1. The rejoinder submitted by the appellant in Appeal No. 718
of 2023 is taken on record.

2. Due to non-availability of the bench, the matters are adjourned. List these matters on April 23, 2024.

Ms. Meera Swarup
Technical Member

19.02.2024
PK